

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 117
IB-16/ND/2021

IN THE MATTER OF:

Krishan Pal ... Applicant/Petitioner

Vs.

S.D Engineers Tech Pvt Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 18.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the applicant states that service affidavit has been filed which is under defect. He seeks time to take appropriate steps.

List on 05.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH